

## HIGH COURT OF SIKKIM

### GANGTOK

No.: 170/HCS/COMP/75

Date: 12.03.2025

### NOTIFICATION

The Hon'ble, the Chief Justice, is pleased to constitute Governance Structure for implementation of e-Office System in the High Court under eCourts Project Phase III. The Governance structure shall be as under:-

<b>Structure</b>	<b>Constitution</b>	<b>Composition</b>	<b>Roles &amp; Responsibilities</b>
<b>1. Project Steering Committee (PSC)</b>	Chairperson .	-Ms. Sonam Denka Wangdi, Registrar, Chairperson	As per the eOffice Governance Structure Guidelines
	Nodal Officer	-Mr. Benoy Sharma, Central Project Coordinator, Member Secretary	
	Nodal Coordinators	-Mr. Rudra P. Rimal, Joint Registrar (IT) -Mrs. Sarlaj Subba, Deputy Registrar (Accounts) -Ms. Darshana Gurung, Deputy Registrar (Judicial) -Mr. Neeraj Rajalim, Officer on Special Duty (General) -Mr. Nithil R. Thapa, Assistant Registrar (Library) -Mr. Sujeet Pradhan, Assistant Registrar (Confidential) -Ms. Aruna Chettri, Assistant Registrar (Establishment) -Ms. Panita Lama, Assistant Registrar (IT) -Mr. Wangyal T. Bhutia, Head Assistant (Protocol)	

	NIC Representative	-Mr. Goutam Barma, NIC Coordinator, Sikkim	
<b>2. Project Implementation Committee (PIC)</b>	Member Secretary, Project Steering Committee	-Mr. Benoy Sharma, Central Project Coordinator, Chairperson	As per the eOffice Governance Structure Guidelines
	Nodal Coordinators of Each Unit	-Mr. Rudra P. Rimal, Joint Registrar (IT) -Mrs. Sarlaj Subba, Deputy Registrar (Accounts) -Ms. Darshana Gurung, Deputy Registrar (Judicial) -Mr. Neeraj Rajalim, Officer on Special Duty (General) -Mr. Nithil R. Thapa, Assistant Registrar (Library) -Mr. Sujeet Pradhan, Assistant Registrar (Confidential) -Ms. Aruna Chettri, Assistant Registrar (Establishment) -Ms. Panita Lama, Assistant Registrar (IT) -Mr. Wangyal T. Bhutia, Head Assistant (Protocol)	
	eOffice Digitization Coordinator	-Mr. Ram Lal Dahal, Software Programmer	
	NIC Coordinator	-Mr. Goutam Barma, NIC Coordinator	
	eOffice Project Manager	-Mr. Naresh Sharma, Software Programmer	
<b>3. Support Structures</b>	eOffice Administrator	-Mr. Raja Siddharth Raju, Hardware Engineer	As per the eOffice Governance Structure Guidelines
	eOffice Master Trainers	-Mr. Rudra P. Rimal, Joint Registrar (IT) -Mrs. Sarlaj Subba, Deputy Registrar (Accounts)	

		-Ms. Darshana Gurung, Deputy Registrar (Judicial) -Mr. Neeraj Rajalim, Officer on Special Duty (General) -Mr. Nithil R. Thapa, Assistant Registrar (Library) -Mr. Sujeet Pradhan, Assistant Registrar (Confidential) -Ms. Aruna Chettri, Assistant Registrar (Establishment) -Ms. Panita Lama, Assistant Registrar (IT) -Mr. Wangyal T. Bhutia, Head Assistant (Protocol)	
	eOffice Content Managers	-As selected by the Head of Sections and Coordinated by Ms. Hishay Palmu Bhutia, Technical Assistant	
	eOffice Digitization Coordinator	-Mr. Ram Lal Dahal, Software Programmer	

By Order,

Sd/-

**CENTRAL PROJECT COORDINATOR**

Memo No.: 170/HCS/COMP/14851-70

Dated.: 12.03.2025

**Copy to.:**

1. The Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. The Additional Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim.

4. Ms. Sonam Denka Wangdi, Registrar, High Court of Sikkim.
5. Mr. Rudra P. Rimal, Joint Registrar (IT), High Court of Sikkim.
6. Mrs. Sarlaj Subba, Deputy Registrar (Accounts), High Court of Sikkim.
7. Ms. Darshana Gurung, Deputy Registrar (Judicial), High Court of Sikkim.
8. Mr. Neeraj Rajalim, Officer on Special Duty (General), High Court of Sikkim.
9. Mr. Nithil R. Thapa, Assistant Registrar (Library), High Court of Sikkim.
10. Mr. Sujeet Pradhan, Assistant Registrar (Confidential), High Court of Sikkim.
11. Ms. Aruna Chettri, Assistant Registrar (Establishment), High Court of Sikkim.
12. Ms. Panita Lama, Assistant Registrar (IT), High Court of Sikkim.
13. Mr. Goutam Barma, NIC Coordinator, NIC, Gangtok.
14. Mr. Naresh Sharma, Software Programmer, High Court of Sikkim.
15. Mr. Ram Lal Dahal, Software Programmer, High Court of Sikkim.
16. Mr. Raja Siddharth Raju, Hardware Engineer, High Court of Sikkim.
17. Ms. Hishay Palmu Bhutia, Technical Assistant, High Court of Sikkim.
18. Mr. Wangyal T. Bhutia, Head Assistant (Protocol), High Court of Sikkim.
19. PA to Registrar General, High Court of Sikkim.
20. The Computer Cell, High Court of Sikkim.
21. Notice Board
22. Guard File &
23. File.



**JOINT REGISTRAR (IT)**